

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01211/2018

Jabalpur, this Wednesday, the 27th day of February, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

M. Usha D/o Shri N. Venkat Rao, Aged about 33 years, Resident
 Behind Mahamaya Apartment Panchsheel Nagar (East), Bhilai
 Marshalling Yard, Charoda Tehsil Patan, District Durg,
 Chhattisgarh
 -Applicant
 (By Advocate –**Shri Pawan Gurjar proxy counsel for Shri
 Shokie Yadav**)

V e r s u s

1. Union of India, through the Secretary, Ministry of Railway, Rail Bhawan New Delhi 110012
2. South Eastern Central Railway, Through its General Manager, Head Office Bilaspur Chhattisgarh 495001 - Respondents
 (By Advocate –**Ms. Anjana Shrivastava proxy counsel for Shri A.S. Raizada**)

O R D E R (Oral)

By Navin Tandon, AM:-

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to file better particulars.

2. Prayer allowed.
3. Accordingly, this O.A. is dismissed as withdrawn with liberty aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member